

expected to be completed within 4 years from the date of the award of the contract.

COMMUNICATION RECEIVED FROM NORTH
VIETNAM PREMIER

*48. SHRI JAI NARAYAN VYAS: Will the PRIME MINISTER be pleased to state:

(a) whether he has received any communication from the North Vietnam Premier and Foreign Minister requesting him to interfere in Vietnam affairs, India being the Chairman country of the International Commission for Supervision and Control in Vietnam; and

(b) if so, what action has been taken on that request?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) Yes. The Prime Minister has received several letters from Mr. Pham Van Dong, Prime Minister of the Democratic Republic of Vietnam, during the course of this year and in reply it was explained to the D.R.V.N. Prime Minister that these complaints have been considered and dealt with by the International Commission for Supervision and Control in Vietnam, in accordance with the provisions of the Geneva Agreement.

VILLAGE HOUSING PROJECTS SCHEME

*49. SHRI B. N. BHARGAVA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of villages in the States of Uttar Pradesh and Madhya Pradesh where Village Housing Projects Scheme has so far been introduced during the Second Five Year Plan period;

(b) the names of Districts in the States of Uttar Pradesh and Madhya Pradesh where Rural Housing Cells have been established; and

(c) the number of Regional Research-cum-training Centres set up in the States of Uttar Pradesh and Madhya Pradesh?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Up to the end of June, 1960, the Uttar Pradesh and Madhya Pradesh Governments had selected 422 and 99 villages respectively for introduction of the Village Housing Projects Scheme. The number of villages in which loans had been actually sanctioned and disbursed till then was 157 in Uttar Pradesh and 8 in Madhya Pradesh.

(b) The Scheme stipulates setting up of a single Rural Housing Cell at the State headquarters. A Rural Housing Cell has accordingly been established at the headquarters by each of these States.

(c) Each Regional Research-cum-training Centre, as the name implies, is intended to cover a region consisting of more than one State. There are, in all, six Centres in the country at present, and the States of Uttar Pradesh and Madhya Pradesh are served by the Centres established at the Roorkee University and Birla Vishwakarma Mahavidyalaya, Varanasi and Vidyanagar respectively.

FINANCIAL ASSISTANCE TO UNIVERSITIES
AND OTHER SCIENTIFIC INSTITUTIONS

*50. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the names of the universities and other educational institutions in the country which have been given scholarships during the current financial year for ensuring supply of trained manpower for atomic energy programme; and

(b) the names of universities and educational institutions to whom assistance has been given by Government for advanced study and research

in mathematics and in nuclear sciences during the same period?

THE PRIME MINISTER AND MINISTER-IN-CHARGE OF THE DEPARTMENT OF ATOMIC ENERGY (SHRI JAWAHARLAL NEHRU): (a) A list of universities and other educational institutions in the country in which scholarships have been instituted for the year 1960-61 is placed on the Table of the House.

(b) A list of universities and educational institutions who have been given assistance for advanced study and research in nuclear science during 1960-61 is also placed on the Table of the House.

LIST OF UNIVERSITIES/INSTITUTIONS IN WHICH SCHOLARSHIPS HAVE BEEN INSTITUTED FOR THE YEAR 1960-61

1. Agra University, Agra.
2. Aligarh University, Aligarh.
3. Allahabad University, Allahabad.
4. Andhra University, Waltair.
5. Annamalai University, Annamalai.
6. Bombay University, Bombay.
7. Banaras University, Banaras.
8. Calcutta University, Calcutta.
9. Delhi University, Delhi.
10. Gauhati University, Gauhati.
11. Gujarat University, Ahmedabad.
12. Jammu & Kashmir University, Srinagar.
13. Karnatak University, Dharwar.
14. Kerala University, Trivandrum.
15. Lucknow University, Lucknow.
16. Madras University, Madras.
17. Mysore University, Mysore.
18. Osmania University, Hyderabad.
19. Punjab University, Chandigarh.
20. Patna University, Patna.
21. Poona University, Poona.
22. Jadavpur University, Calcutta.
23. Gorakhpur University, Gorakhpur.

24. Saugar University, Saugar.

25. Sri Venkateswara University, Tirupati.

26. Bengal Engineering College, Howrah.

27. Indian Institute of Technology Bombay.

28. Indian Institute of Technology, Kharagpur.

29. Indian Institute of Science, Bangalore.

30. Indian Agricultural Research Institute, New Delhi.

LIST OF UNIVERSITIES/INSTITUTIONS WHICH HAVE BEEN GIVEN ASSISTANCE FOR ADVANCED STUDY AND RESEARCH IN NUCLEAR SCIENCE DURING 1960-61

1. University of Andhra, Waltair.
2. University of Poona, Poona.
3. University of Gorakhpur, Gorakhpur.
4. University of Jadavpur, Calcutta.
5. University of Delhi, Delhi.
6. University of Karnatak, Dharwar.
7. Muslim University, Aligarh.
8. University of Punjab, Chandigarh.
9. Bombay University, Bombay.
10. National Chemical Laboratory, Poona.
11. Central Botanical Laboratory, Allahabad.
12. Physical Research Laboratory, Ahmedabad.
13. Indian Institute of Technology, Bombay.
14. Indian Cancer Research Institute, Madras.
15. All-India Institute of Medical Sciences, New Delhi.
16. Bose Institute, Calcutta.
17. Indian Institute of Science, Bangalore.
18. Central Food Technological Research Institute, Mysore.

19. D. S. B Government College, Nainital.

20. Bengal Engineering College, Howrah.

21. Saha Institute of Nuclear Physics, Calcutta.

This is in addition to the Tata Institute of Fundamental Research in Bombay, which is the National Centre of the Government of India for advanced study and fundamental research in nuclear science and mathematics.

बैंक कर्मचारी संघ द्वारा बैंक न्यायाधिकरण का बहिष्कार

१. श्रीमती सावित्री निगम : क्या श्रम तथा से. न. योज. मंत्री यह बताने को कृपा करेंगे कि क्या यह सब है कि बैंक कर्मचारी संघ की परिषद् ने बैंक न्यायाधिकरण का बहिष्कार करने का निश्चय किया है ?

†[BOYCOTT OF BANK TRIBUNAL BY BANK EMPLOYEES' UNION]

1. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether it is a fact that the Council of the Bank Employees' Union has decided to boycott the Bank Tribunal?]

श्रम उप मंत्री (श्री आबिद अली) : बैंक कर्मचारियों के दोनों केन्द्रीय संगठन और कामगारों के दूसरे संगठन सहयोग दे रहे हैं। अखिल भारतीय स्टेट बैंक आफ इंडिया कर्मचारी संघ भी शुरू में न्यायाधिकरण के सामने पेश होता था, पर यह संघ अब कार्यवाहियों में भाग नहीं ले रहा है।

†[THE DEPUTY MINISTER OF LABOUR (SHRI ABD ALI): Both the central organisations of the Bank Employees and other organisations of workers are cooperating. The All

India State Bank of India Staff Federation also appeared before the Tribunal in early stages but at present it is not participating.]

अंग्रेजी तथा हिन्दी में प्रकाशित रिपोर्टें तथा पत्रिकाएं

२. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) निर्माण, आवास और संभरण मन्त्रालय तथा उसके संलग्न और अधीनस्थ कार्यालयों द्वारा कौन कौन सी रिपोर्टें पत्र-पत्रिकाएं और पुस्तिकाएं प्रकाशित की जाती हैं और इन में से कितनी का हिन्दी रूपान्तर भी निकाला जाता है; और

(ख) क्या उन सब प्रकाशनों को जो अंग्रेजी में प्रकाशित किये जाते हैं, हिन्दी में भी प्रकाशित करने का सरकार का विचार है और यदि हां, तो कब ?

†[REPORTS AND PERIODICALS PUBLISHED IN ENGLISH AND HINDI]

2. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of the reports, papers and periodicals and booklets that are published by the Ministry of Works, Housing and Supply and its attached and subordinate offices and how many of them are brought out in Hindi also; and

(b) whether Government propose to bring out all those publications which are published in English, in Hindi also; and if so, when?]

निर्माण, आवास और संभरण मंत्री (श्री के. सी. रेड्डी) : (क) एक विवरण, जिस में अपेक्षित जानकारी दी गई है, साथ लगा है। [देखिये परिशिष्ट ३०, अनुपत्र संख्या १।]

† [] English translation.